

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-609/2016
In OA-2336/2015
MA-769/2018**

New Delhi this the 19th day of February, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Kishore, Aged-35 years,
S/o Sh. Bhika,
Working as Sweeper in GSSSBB, Sewakutir,
Kingsway Camp, Delhi-09,
R/o G-I, Gali No. 1 to 22.
2. Harish Nainwal, Aged-35 years,
S/o Sh. Mohan Chand Naniwal,
Working as Helper in GSSSBB Sewakutir,
Kingsway Camp, Delhi-09,
R/o H.No. 8/24, Gali No. 16,
Block-K-B, Kanal Vihar, Kamalpur,
Burari, Delhi.
3. Charan Singh, Aged-46 years,
S/o Sh. Fakir Chand,
Working as Sweeper in GSSSBB, Sewakutir,
Kingsway Camp, Delhi-09,
R/o H.No. 21, Kewarpass Mess,
Civil Line, Delhi. Petitioners

(through Ms. Sonika for Sh. Yogesh Sharma)

Versus

1. Sh. Kewal Kumar Sharma,
Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat Building,
IP Estate, New Delhi.
2. Dr. Dilraj Kumar,
Secretary,

Department of Social Welfare,
Govt. of NCT of Delhi, GLNS Complex,
Delhi Gate, Delhi.

3. Sh. D.K. Mishra,
Director,
Department of Social Welfare,
Govt. of NCT of Delhi,
GLNS Complex, Delhi Gate,
Delhi. ... Respondents
(through Sh. Vijay Pandita)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

MA No. 769/2018 has been filed by the respondents praying for dismissal of CP and discharge of notices as the directions of the Tribunal have been fully complied with. Learned counsel for the petitioner agrees with the statement made.

2. Accordingly, MA No. 769/2018 is allowed and the CP is closed. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma)
Member (A)

/ns/

(Jasmine Ahmed)
Member (J)